

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2976
TO BE ANSWERED ON 21.03.2018**

MINIMUM WAGES IN STATES AND UTs

**2976. SHRI DARSHAN SINGH YADAV:
SHRIMATI RAJANI PATIL:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the present status of minimum wages in each of the State and Union Territory in the country with details of when these wages were fixed by each State and UT Government;**
- (b) whether Government proposes to advise the States and UTs to revise the minimum wages to give relief to workers; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): A statement (based on the available information in the Ministry) showing the category wise minimum wages in each of the State and Union Territory is annexed.

(b) to (c): Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employments under their respective jurisdictions.

Effective implementation of the Minimum Wages Act, 1948, which primarily falls in the State sphere, is diligently pursued by the Ministry through discussion, writing letters, personal interaction and visits to States and UTs. The State Governments and UT Administrations are regularly asked to fix and revise minimum wages in scheduled employments to be at least at par with national floor level minimum wage. The Central Government has lastly issued directions vide D.O. letter dated 07.06.2017 to the State Governments and UT Administrations to fix and revise minimum wages in scheduled employments at least at par with national floor level minimum wage of Rs. 176/- per day.

Annexure in reply to part (a) of Rajya Sabha Unstarred Question No. 2976 dated 21.03.2018

Category wise variation in Minimum Wages per day in All States as on 01.03.2018 (Provisional)

Sl. No.	State/UT	Categories							
		Unskilled		Semi Skilled		Skilled		Highly Skilled	
		Min.	Max.	Min.	Max.	Min.	Max.	Min.	Max.
	Central Sphere (as on 01.10.2017)	308.00	536.00	315.00	593.00	342.00	653.00	373.00	653.00
1	Andhra Pradesh (as on 31.03.2016)	69.27	-	-	-	-	-	-	895.83
2	Arunachal Pradesh (as on 01.01.2015)	150.00	170.00	160.00	180.00	170.00	190.00	-	-
3	Assam (as on 31.12.2017)	244.56	-	285.32	-	356.65	-	458.55	-
4	Bihar (as on 01.01.2015)	181.00	197.00	188.00	206.00	232.00	251.00	282.00	308.00
5	Chhattisgarh (as on 01.10.2017)	234.00	325.00	249.95	350.00	242.79	380.00	338.00	410.00
6	Goa (as on 30.11.2017)	307.00	465.00	321.00	465.00	386.00	465.00	418.00	465.00
7	Gujarat (as on 01.01.2015)	178.00	276.00	276.00	284.00	284.00	293.00	-	-
8	Haryana (as on 01.01.2017)	318.46	-	334.39	351.11	368.66	387.10	406.45	-
9	Himachal Pradesh (as on 01.04.2017)	184.87	210.00	199.12	227.00	228.37	254.17	242.40	314.50
10	Jammu & Kashmir (as on 01.11.2017)	225.00	-	350.00	-	400.00	-	-	-
11	Jharkhand (as on 01.04.2017)	229.90	-	240.85	-	317.49	-	366.75	-
12	Karnataka (as on 13.12.2017)	258.80	-	-	-	-	-	-	592.14
13	Kerala (as on 31.12.2016)	287	510	289.70	498.00	278.60	533	284.60	556.00
14	Madhya Pradesh (as on 01.10.2017)	200.00	274.00	266.00	360.00	312.00	408.00	355.00	410.00
15	Maharashtra (as on 01.01.2015)	180.00	315.49	-	-	-	-	-	-
16	Meghalaya (as on 01.04.2017)	189.00	-	201.00	-	212.00	-	235.00	-
17	Manipur (as on 01.01.2015)	122.10	122.10	129.97	129.97	132.60	132.60	-	-
18	Mizoram (as on 01.04.2016)	270.00	-	300.00	-	370.00	-	460.00	-
19	Nagaland (as on 15.06.2012)	115.00	-	125.00	-	135.00	-	145.00	-
20	Odisha (as on 01.03.2017)	200.00	-	220.00	-	240.00	-	260.00	-
21	Punjab (as on 01.10.2017)	293.62	293.62	323.62	323.62	358.12	358.12	397.82	397.82
22	Rajasthan (as on 01.01.2017)	207.00	-	217.00	-	227.00	-	277.00	-
23	Sikkim (as on 01.07.2017)	300.00	-	320.00	-	335.00	-	365.00	-

24	Tamil Nadu (as on 31.08.2017)	182.73	-	-	-	-	-	-	505.10
25	Tripura (as on 01.01.2015)	179.96	359.00	197.42	389.00	220.76	419.00	325.00	630.84
26	Uttarakhand (as on 01.01.2015)	200.00	272.12	231.54	291.54	235.31	310.96	249.23	356.35
27	Uttar Pradesh (as on 01.04.2017)	228.07	284.63	260.65	313.10	310.78	350.72	324.90	-
28	West Bengal (as on 01.01.2015)	211.00	278.00	232.00	306.00	255.00	337.00	370.00	-
29	A. & N. Islands (as on 01.01.2018)	437.00	-	494.00	-	579.00	-	637.00	-
30	Chandigarh (as on 01.10.2017)	350.00	-	356.00	359.00	367.00	376.00	391.00	-
31	D & N Haveli (as on 01.04.2016)	277.70	-	285.70	-	293.70	-	-	-
32	Daman & Diu (as on 01.04.2017)	287.50	-	295.50	-	303.50	-	-	-
33	Delhi (as on 01.04.2017)	522.00	-	575.00	-	633.00	-	-	-
34	Lakshadweep (as on 10.01.2017)	267.20	-	292.20	-	317.20	-	342.20	-
35	Puducherry (as on 01.01.2015)	55.00	255.00	-	-	-	-	-	-
36	Telangana (as on 01.04.2015)	69.27	-	-	-	-	-	-	380.48

* Rates for unskilled workers for Assam and West Bengal exclude Tea garden workers.
